

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 23.02.2024

Appeal No. 695 of 2023

Mr. Dinesh Gupta & Anr. Appellants

Versus

Securities and Exchange Board of India ... Respondent

Mr. Molly Agarwal, Advocate for the Appellants.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed, Ms. Nidhi Faganiya, Advocates i/b Viddhi Partners for the Respondent.

**With
Appeal No. 696 of 2023**

Mr. Rajesh Gupta & Ors. Appellants

Versus

Securities and Exchange Board of India ... Respondent

Mr. Rajesh Khandelwal, Advocate i/b Intellect Law Partners for the Appellants.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab

Sayyed, Ms. Nidhi Faganiya, Advocates i/b Viddhi Partners for the Respondent.

ORDER :

1. Adjourned due to non-availability of the bench. List on May 1, 2024.

Ms. Meera Swarup
Technical Member

23.02.2024
PTM